

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GHO AGRO PRIVATE LIMITED Date of Commencement of Liquidation: 03-01-2023; List of Stakeholders as on Date: 20-07-2023; Name of IP: Ms. Jayashree S Iyer; Process Number: 1; Last 5 digit of registration number: 12211

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4961103.00				NA
2	Liquidation costs incurred till date				2300000.00				NA
3	Secured financial creditors	2	687052801	2	687052801				Annexure 3
4	Unsecured financial creditors	8	344010824	3	226453595			117557229.00	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	2	664790	2	664790				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	26580794	4	4168659		22412135		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	550000000	1	81799590		468200410		Annexure 9
Total		19	1608309209	12	1007400538	0	490612545	117557229	